

Fourteenth Loksabha**Session : 7****Date : 21-03-2006****Participants : Nambadan Shri Lonappan**

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Title : Need to grant travel concession in trains to handicapped persons, senior citizens and their escorts.

SHRI LONAPPAN NAMBADAN (MUKUNDAPURAM): Sir, I rise to bring to the notice of the Central Government the matter regarding grant of 100 per cent travel concession in trains to the blind, deaf and dumb persons and also to the handicapped persons who are having 50 per cent or more disability. The persons who accompany them as escorts should also be allowed such concessions.

Similarly, all the senior citizens should be allowed the travel concession to the extent of 75 per cent and besides, the senior citizens above 70 years of age should also be allowed to take a help or escort with them at 75 per cent rate.

It is not possible for all the people to afford to take dead bodies of the relatives by aeroplane from the place of work to their hometown. Transit of dead bodies by train should be allowed free of cost, along with at least two persons who accompany the body. The concession now being allowed to poor patients from the downtrodden categories and economically poor segments of the population should be increased to 100 per cent.

I urge upon the Government to take necessary steps to ensure that the above mentioned concessions are granted at the earliest.

MR. DEPUTY-SPEAKER: Shri Basu Deb Acharia, you have given notice for two issues but you are allowed to raise only one issue. It depends upon you कि कौन सा मैटर उठाना है।

श्री बसुदेव आचार्य (बांकुरा) : कम समय में दो बातें हम बोल देंगे।

उपाध्यक्ष महोदय : नहीं, एक इश्यू उठाइये।